NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/94/2017

NAME OF THE PETITIONER

: OPAQUE MINERAL RESOURCES PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P. Srivan PCS be Pentin 2 B. SerBHAR DyRac TUD

ORDER

Counsel for petitioner present. Dy.Registrar of Companies present and filed his report, furnished copy of the same to the other side. The matter is adjourned at request of both the sides for making submissions. Put up on 09.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc